

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 30906/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 36970/2016 passed by the High Court of Judicature at Allahabad)

GENDA LAL

Petitioner(s)

VERSUS

STATE OF UP THROUGH PRINCIPAL SECRETARY & ORS.

Respondent(s)

(ONLY CONTEMPT PETITION 323/2020 TO BE LISTED)

CONMT.PET.(C) No. 323/2020 in SLP(C) Nos. 361-362/2017 (XI)
(With IA No. 197831/2019 - EXEMPTION FROM FILING O.T.)

Date : 16-07-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Arun K. Sinha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

CONMT.PET.(C) No. 323/2020 in SLP(C) Nos. 361-362/2017

Issue notice.

Presence of the alleged contemnors dispensed with for
the time being.

(NIDHI AHUJA)
AR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER